

ITEM NO.29

COURT NO.5

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C).....CC 20967-20968/2015

(Arising out of impugned final judgment and order dated 13/05/2015 in MJC No. 4256/2014,13/05/2015 in MJC No. 4911/2014,13/05/2015 in CWJC No. 9912/2007 passed by the High Court of Patna)

SATYENDRA KUMAR AND ANR. ETC

Petitioner(s)

VERSUS

STATE OF BIHAR AND ORS. ETC

Respondent(s)

(With appln. (s) for c/delay in filing SLP and c/delay in refiling SLP)

Date: 30/11/2015 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA

HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Petitioner(s) Mr. Nagendra Rai, Sr. Adv.
Mr. Smarhar Singh, Adv.
Ms. Prerna Singh, Adv.
Mr. Shantanu Sagar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Mr. Nagendra Rai, learned senior counsel appearing for the petitioners seeks leave of this Court to withdraw the special leave petition. It is permitted to be withdrawn.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Court Master